

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

STARRED QUESTION NO:227
ANSWERED ON:17.12.2003
REFORMS IN PORTS
RATILAL KALIDAS VARMA

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government is contemplating to introduce reforms in Ports in the country;
- (b) if so, the nature of proposed reforms and the reasons therefor;
- (c) whether the working group of Planning Commission has made some recommendations in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF SHIPPING (SHRI SHATRUGHAN SINHA)

(a) to (d) Administrative reforms in the major ports are carried out as part of an ongoing process to improve management practices, operational efficiency, cost effectiveness and service quality. The Working Group for the Port Sector for Tenth Five Year Plan (2002-2007) has identified administrative reforms in major ports with a view to commercialize/corporatise the port operations to meet the emerging competitive environment as a key result area which needs to be addressed and strategy formulated. The Working Group has recommended measures, inter-alia, aimed at improvements in equipment productivity, equipment maintenance, disposal of surplus equipment, labour productivity, optimisation of work force, training and optimal use of information technology.